Appendix I : Revenue Receipts of Village Panchayats (Contd.)

(₹ per Panchayat)

Item	JAMMU AND KASHMIR			(₹ per <i>Panchaya</i> t)  JHARKHAND		
	2020-21	2021-22	2022-23	2020-21	2021-22	2022-23
1	2	3	4	2	3	4
TOTAL REVENUE RECEIPTS (I+II+III)	7,82,174	7,16,001	6,26,805	26,09,016	13,33,254	21,30,628
I. Own Tax Revenue (1 - 8)	-	-	-	-	-	-
1 Taxes on Profession, Trades, etc.	-	-	-	-	-	-
2 Land Revenue	-	-	-	-	-	-
3 Stamps and Registration Fees	-	-	-	-	-	-
4 Taxes on Property other than Agriculture Land	-	-	-	-	-	-
5 Taxes on Vehicles	-	-	-	-	-	-
6 Taxes on Goods and Passengers	-	-	-	-	-	-
7 Service Tax	-	-	-	-	-	-
8 Taxes on Duties and Commodites	-	-	-	-	-	-
II. Own Non-Tax Revenue (1 - 15)	9,135	12,184	6,879	14,966	16,495	10,128
1 Interest Receipts	9,135	12,184	6,879	14,966	16,495	10,128
2 Maintenance of Community Assets	-	-	-	-	-	-
3 Education	-	-	-	-	-	-
4 Market and Fairs	-	-	-	-	-	-
5 Health and Family Welfare	-	-	-	-	-	-
6 Water Supply and Sanitation	-	-	-	-	-	-
7 Rural Housing	-	-	-	-	-	-
8 Animal Husbandry, Dairying, Poultry, and Fuel and Fodder	-	-	-	-	-	-
9 Fisheries	-	-	-	-	-	-
10 Forestry	-	-	-	-	-	-
11 Agriculture including Agriculture Extension	-	-	-	-	-	-
12 Panchayati Raj Programmes	-	-	-	-	-	-
13 Minor Irrigation	-	-	-	-	-	-
14 Rural Electrification	-	-	-	-	-	-
15 Village and Small Scale Industries	-	-	-	-	-	-
III. Grants-in-aid (1 - 3)	7,73,040	7,03,817	6,19,926	25,94,050	13,16,759	21,20,500
1 Grants from Central Government	7,73,040	7,03,817	6,19,926	25,94,050	13,16,759	21,20,500
2 Grants from other Institutions	-	-	-	-	-	-
3 Grants from State Governemt	-	-	-	-	-	-

Note: -: Data are not available.

Source: Estimates based on eGramSwaraj data.

## Appendix I

Appendix I : Revenue Receipts of Village Panchayats (Contd.)

(₹ per Panchayat)

Item	KARNATAKA			KERALA			
	2020-21	2021-22	2022-23	2020-21	2021-22	2022-23	
1	2	3	4	2	3	4	
TOTAL REVENUE RECEIPTS (I+II+III)	34,61,736	35,63,266	41,91,999	-	59,71,296	60,69,941	
I. Own Tax Revenue (1 - 8)	-	-	-	-	-	-	
1 Taxes on Profession, Trades, etc.	-	-	-	-	-	-	
2 Land Revenue	-	-	-	-	-	-	
3 Stamps and Registration Fees	-	-	-	-	-	-	
4 Taxes on Property other than Agriculture Land	-	-	-	-	-	-	
5 Taxes on Vehicles	-	-	-	-	-	-	
6 Taxes on Goods and Passengers	-	-	-	-	-	-	
7 Service Tax	-	-	-	-	-	-	
8 Taxes on Duties and Commodites	-	-	-	-	-	-	
II. Own Non-Tax Revenue (1 - 15)	6,063	3,813	4,156	-	41,435	1,19,126	
1 Interest Receipts	6,063	3,813	4,156	=	41,435	1,19,126	
2 Maintenance of Community Assets	-	-	-	-	-	-	
3 Education	-	-	-	-	-	-	
4 Market and Fairs	-	-	-	-	-	-	
5 Health and Family Welfare	-	-	-	-	-	-	
6 Water Supply and Sanitation	-	-	-	-	-	-	
7 Rural Housing	-	-	-	-	-	-	
8 Animal Husbandry, Dairying, Poultry, and Fuel and Fodder	-	-	-	-	-	-	
9 Fisheries	-	-	-	=	-	-	
10 Forestry	-	-	-	-	-	-	
11 Agriculture including Agriculture Extension	-	-	-	-	-	-	
12 Panchayati Raj Programmes	-	-	-	-	-	-	
13 Minor Irrigation	-	-	-	-	-	-	
14 Rural Electrification	-	-	-	-	-	-	
15 Village and Small Scale Industries	-	-	-	-	-	-	
III. Grants-in-aid (1 - 3)	34,55,673	35,59,453	41,87,843	-	59,29,861	59,50,815	
1 Grants from Central Government	34,55,673	35,59,453	41,87,843	-	59,29,861	59,50,815	
2 Grants from other Institutions	-	-	-	-	-	-	
3 Grants from State Governemt	-	-	-	-	-	-	

Note: -: Data are not available.

Source: Estimates based on eGramSwaraj data.